

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 279 OF 2016 &
IA NO. 576 OF 2016**

Dated: 29th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Ms. Divya Chaturvedi
Ms. Arunima Kedia
Mr. Shresth Sharma for R.2 & 3

ORDER

List the matter on **06.07.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**